

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 224  
483/252/ND/2020**

**IN THE MATTER OF:**

**M/s. Montage Distillers and Vintners Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC NCT Delhi and Haryana**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 23.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Mr. Nikunj Hurria, Advocate**

**For the ROC**


**:**

**For the Income Tax Department**

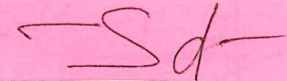
**:**

**ORDER**

Heard the arguments advanced by the parties. Let this matter be posted to 24.12.2020.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**